(a) whether the Oil and Natural Gas Commission has suggested some amendments in the Oil and Natural Gas Commission Act, 1959;

(b) if so, the details thereof and when their suggestions were sent to Government; and

(c) the reasons for delay in bringing a legislation before parliament to give effect to these amendments?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATU-RAL GAS (SHRI BRAHMADUTT): (a) Yes, Sir.

(b) The initial proposal of ONGC suggesting amendments to 15 Sections of the ONGC Act, 1959 was received on 15.7.1986. After detailed discussions, ONGC restricted the proposal to the amendment of 5 Sections

(c) ONGC has been advised to redraft one of the amendments.

## Telephone Facilities in Rural and Backward Areas of Gujarat

3579. SHRI RANJITSINGH GAEKWAD: Will the Minister of COMMUNI-CATIONS be pleased to state the plan worked out for augmenting telephone facilities in rural and backward areas of Gujarat during the Seventh Plan, allocation made for the purpose and the target achieved so far?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): Plans for augmenting telephone facilities in rural and backward areas of Gujarat during Seventh Plan are to add 12000 lines switching capacity, and provide 460 Long Distance Public Telephones. As far as achievements are concerned 9425 Exchange lines and 402 Public Telephones have already been provided. No separate funds for the rural areas are allocated. These are met from the lump sum grant placed at the disposal of the circle.

# Shares in power from Anandpur Sahib Hydel Project UBDC Stage-II and Shahpur Kandi Hydel Project

3580. SHRI VISHNU MODI: Will the Minister of ENERGY be pleased to state:

(a) whether in terms of an agreement reached between the Union Energy Minister, Governor of Punjab and Chief Ministers of Haryana and Rajasthan on 10 May, 1984, reference has been made to Supreme Court for their opinion on the quantum of shares in the power generated in Anandpur Sahib Hydel Project, U.B.D.C. Stage-II and Shahpur Kandi Hydel Project;

(b) if so, when and whether opinion of Supreme Court has been received by Government and if so, the details thereof;

(c) if not, the reasons for not complying with the agreement; and

(d) whether pending verdict of the Supreme Court, Government propose to consider allotment of ad hoc shares in cost and benefits in the projects already commissioned; and if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MIN-ISTRY OF ENERGY (SHRI KALP NATH RAI): (a) to (c). The question of making a Reference to the Supreme Court is under consideration.

(d) No, Sir. The opinion of the Supreme Court on the reference, when made, would need to be awaited before allotment of shares in costs and benefits in the projects already commissioned are made.

## Setting up of Electronic Remote line Exchanges During 1989-90

3581. DR. KRUPASINDHU BHOI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of electronic remote line exchanges set up in different Metropolitan cities so far;

(b) whether Government have a proposal to set up some more remote line exchanges in 1989-90; and

(c) if so, the number of such exchanges proposed to be set up in Delhi in 1989-90?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) Twenty eight numbers of electronic remote line exchanges have been set up in different Metropolitan cities viz;

	-
Calcutta	3
Madras	4
Bombay	8
Delhi 1	3

(b) Yes, Sir.

(c) Eight number of electronic remote line exchanges (Main/expansion) are proposed to be set up in Delhi during 1989-90.

## Coverage of M.Ps. in AIR/T.V. News Bulletins

3582. SHRI KAMLA PRASAD SINGH: Will the Members of INFORMATION AND BROADCASTING be pleased to state: (a) whether the Members of Parliament are given adequate coverage in regional News Bulletin by A.I.R./Doordarshan;

(b) if so, the details thereof for the last three years, State-wise; and

(c) if not, the reasons therefor?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF IN-FORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): (a) to (c). All India Radio/Doordarshan are guided on the selection of each news story strictly on the basis of its news worthiness. The information on coverage given to Members of Parliament in Regional News Bulletins by All India Radio Doordarshan during the last three years State-wise is not being kept centrally in a compiled form.

# Development of Technology of Machine Tools

3583. SHRI PRATAPRAO B. BHOSALE: Will the Minister of INDUSTRY be pleased to state:

(a) whether an exhibition of Indian machine tools with International participation was held in New Delhi;

(b) if so, the highlights of the exhibition;

(c) whether most of the countries have made steep progress in the technology of .nachine tools;

(d) whether Government propose to adopt these technologies in the country;

(e) if so, the details thereof; and

(f) if not, the reasons thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVEL-